

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR DURA PUF (SILVASSA)
PRIVATE LIMITED OPERATING IN MOULDING POLYURETHANE FOAM
FLEXIBLE POLY FOAM AT MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dura Puf (Silvassa) Private Limited CIN: U25200MH1996PTC100109 PAN : AAACD4033D
2.	Address of the registered office	Office No.323, Floor 2 ,Mezz Amrut Diamond House, Tata Road No1,Near Roxy Cinema Opera House, Girgaon, Mumbai, Maharashtra,
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Silvasa, Gujarat
5.	Installed capacity of main products / services	Polyol: 250kg/min, TDI: 100kg/min, Silicon:10kg/min, Cat1: 10kg/min, Cat2: 3kg/min, MCL: 20kg/min, Water: 10kg/min, Colour: 5kg/min = 408kg/min
6.	Quantity and value of main products / services sold in last financial year	The financial statement for the year ending 31.03.2024 shows that the revenue of the Corporate Debtor is 2,90,68,728.
7.	Number of employees / workmen	There are 3 employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on durapufsilvassa.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to durapufsilvassa.cirp@gmail.com
10.	Last date for receipt of expression of interest	28 th September, 2025
11.	Date of issue of provisional list of prospective resolution applicants	3 rd October, 2025
12.	Last date for submission of objections to provisional list	8 th October, 2025
13.	Date of issue of final list of prospective resolution applicants	11 th October2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 th October2025
15.	Last date for submission of plans	10 th November,2025
16.	Process email id to submit EOI	durapufsilvassa.cirp@gmail.com

Sd/-
Mr. Hans Raj Bhogra
Resolution Professional
Dura PUF (Silvassa) Private Limited
IP Registration No. IBBI/IPA-003/ICAI-N-00389/2021-2022/13940
Communication Email Id - durapufsilvassa.cirp@gmail.com
IBBI Registered Address: 5, Ground Floor ,Garg Plaza, Bhera Enclave, Paschim Vihar, New Delhi-110087 ,Near Bhatnagar International School ,West,Delhi - 110087
Date :- 13th September, 2025